

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 30.6.2015

OA No.291/00378/2015

Mr. P.N.Jatti, Counsel for the applicant.

Heard the Ld. Counsel for the applicant.

Annexure A/1 is the order dated 16.6.2015 passed by the Disciplinary Authority imposing punishment. The applicant has submitted Appeal before the Appellate Authority at Ann. A/8 dated 23.6.2015. The appeal was filed before filing OA. He wants to entertain his OA is highly premature. Hence the OA is dismissed.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Harun-ul-Rashid
(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Adm/